NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL) APPLICATION NUMBER PETITION NUMBER : CP/36/2017 NAME OF THE PETITIONER(S) : P.S SASIDHARAN NAME OF THE RESPONDENT(S) : PAMBA ELECTRONIC SYSTEMS PVT LTD & 4 ORS UNDER SECTION : 241/242 S.No. NAME (IN CAPITAL) **SIGNATURE** REPRESENTATION BY WHOM B. CHRIST DAS-

Perhan raj. x

Counsels representing both the parties are present. Counsel for petitioner prayed for time for making submissions. Time is extended at request. Put up on 20.12.2017.

- sel -S Vijayaraghavan Member (Technical) -sel r

K Anantha Padmanabha Swamy Member (Judicial)